

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-702(ND)/2018**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.07.2018.**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and  
Beverages Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner: Mr. Vinod Chaurasia, Advocate**


**For the Respondent: Mr. Vishnoo Mittal, Director**

**ORDER**

Mr. Vishnoo Mittal, Director of the Corporate Debtor is present. He prays for some time to file his reply.

Amended memo of parties is stated to have been filed.

To come up on 19<sup>th</sup> July, 2018.

  
**(Ina Malhotra)**  
**(Member (J))**